

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**OA No.2477/2018**

**New Delhi, this the 6<sup>th</sup> of July, 2018**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Monika Goswami (Aged 37 years)

D/o Late Prem Sagar Goswami

Designation: Senior Malaria Inspector

R/o WZ-1718, Rani Bagh

Shakur Basti, Delhi – 110 034.

.... Applicant

(By Advocate:Shri Sahil Talwar for Shri Vinay Sharma)

Versus

1. Commissioner  
North Delhi Municipal Corporation  
Civic Centre, Minto Road  
New Delhi.

2. Account Officer  
Pension Cell  
North Delhi Municipal Corporation  
Civic Centre, Minto Road  
New Delhi.

3. Municipal Health Officer  
North Delhi Municipal Corporation  
G-74, Connaught Place  
New Delhi.

.... Respondents.

**ORDER (ORAL)**

Heard the learned proxy counsel for the applicant.

2. At the outset, Shri Sahil Talwar, learned proxy counsel for Shri Vinay Sharma submitted that the applicant will be satisfied, if a direction is given to the respondents to decide the representation dated 03.11.2017 of the applicant within a specific period.

3. In view of the above submission made before me by the learned proxy counsel for the applicant, without going into the merits of the case, the respondents are directed to decide the aforesaid representation of the applicant by way of passing a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order. The OA is disposed of, accordingly, at the admission stage.

**(Praveen Mahajan)**  
**Member (A)**

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